to Questions

(b) the amount sanctioned for the above purpose by Government to each state for the year 1968-69?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHUL-RENU GUHA): (a) The information is being collected from the State Governments and will be laid on the Table of the House when received.

(b) A statement showing allocations for 1968-69 for Centrally Sponsored and State Plan schemes for the welfare of Backward Classes is attached. (See below). The expenditure borne by the Central Government is 100 per cent, in respect of Centrally Sponsored schemes and 60 percent. in respect of State Plan schemes.

STATEMENT

Allocations made for 1968-69 for schemes for the welfare of Backward Classes

(Rs. in lakhs)

Name of the State		Allocation for 1968-69		
		Central Sector	State Sector	Total
Andhra desh.	Pra-	79.65	30.00	109.65
Assam .	•	91.91	55.00	146.91
Bihar .	•	132.75	60.00	192.75
Gujarat	•	114.21	75.00	189.21
Haryana	•	9.31	25.00	34.31
Jammu Kashm	& ir.	9.15	7.00	16.15
Kerala	•	11.57	30.00	41.57
Madhya desh.	Pra-	192.47	150.00	342.47
Madras	•	59.32	89.00	148.32
Maharashtra		142.15	85.00	227.15
Mysore	•	33.92	70.00	103.92
Orissa .	•	108.60	40.00	148.60

Nam of the	Allocation for 1968-69			
State	Central Sector	State Sector	Total	
	12.81	15.00	27.81	
Rajasthan .	41.25	30.00	71.25	
Uttar Pradesh	112.78	55.00	167.78	
West Bengal .	69.01	52.00	121.01	
Nagaland .	1.07	••	1.07	
TOTAL .	1221.93	868.00	2089.93	

DREDGING OF THE BRAHMAPUTRA

970. SHRI G. BARBORA : Will the Minister of IRRIGATION AND POW-ER be pleased to state whether the Union Government have caken up any scheme for dredging the Brahmaputra river-bed or any other effective floodcontrol measure to avert the devastating floods in Assam almost every year?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : Dredging of the river-bed of the Brahmaputra for flood control is considered to be impracticable. However, it is proposed to undertake experimental dredging at a few places to see the feasibility of this as an anierosion measure. Further, it is proposed to concentrate attention on raising and strengthening the existing embankments in Assam and organise proper flood warning and timely maintenance. It is also proposed to examine thoroughly the technical and economic feasibility of detention reservoirs.

HARIJANS IN GRAM-PANCHAYAT

971. SHRI M. ASAD MADANI: Will the Minister of SOCIAL WEL-FARE be pleased to state:

(a) whether it is a fact that in Ramnithpur Village in Hyderabad a Harijan member of the Gram-Panchayat does not dare to sit along with other members on chairs;

(b) whether it is also a fact that he cannot even participate freely in the discussions; and

(c) if so, what are the details there-of?

3030

۲

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHUL-RENU GUHA) : (a) and (b) No such case has been brought to the notice of Government.

4

(c) Does not arise.

INFORMATION AND TRAINING REGARDING FAMILY PLANNING

972. SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that information and training regarding Family Planning is imparted to the medical and pre-medical personnel in their regular courses of study; and

(b) if so, whether it is necessary to have so many separate Family Planning training centres in addition to that?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHAN-DRASEKHAR): (a) Information regarding family planning is given to medical and pre-medical students but training in family planning methods is imparted to medical students only.

(b) It is necessary to have separate Family Planning Training Centres to perform the following functions :—

(i) To provide in-service training for such staff members as Doctors, Lady Health Visitors, Auxiliary Nurses, Midwives, etc. who did not have any Family Planning Training earlier.

(ii) For pre-service training of new categories of Family Planning staff such as Extension Educators at the district and block level, Family Planning Health assistants, Statisticians and Computors etc.

(iii) To provide for the training needs of staff in respect of special projects as and when they are introduc in the programme such as oral contraceptive training, IUCD training etc.

(iv) For orientation training in Family Planning of staff employed in other development and welfare departments. LEGISLATION TO CHECK INCREASE IN POPULATION

973. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of HEALHT, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to bring forward some legislation to restrict the number of children in a family to check the increase in the population; and

(b) if so, the progress so far made in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHAN-DRASEKHAR) : (a) No.

(b) Does not arise.

CENTRAL EXCISE INSPECTORS IN THE Allahabad Collectorate

974. SHRI B. K. GAIKWAD : Will the Minister of FINANCE be pleased to state :

(a) The number of reserved posts for Scheduled Caste and Scheduled Tribe candidates for confirmation in the cadre of Central Excise Inspectors which existed during the years 1956 and 1961 in the Allahabad Collectorate; and

(b) the number of candidates belonging to Scheduled Castes and Scheduled Tribes, who were confirmed Against those reserved vacancies?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) The information is being collected and will be placed on the Table of the House.

FAMILY PLANNING THROUGH INJECTIONS

975. (DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Indian Council of Medical Research is experimenting on a new method of family planning through injections; and

(b) if so, the progress made in this regard and the details for the same?